NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 20/9/HDB/2018
NAME OF THE COMPANY	IL&FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	S.N. Plumbing Private Limited
NAME OF THE RESPONDENT(S)	IL&FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAMIN KUMAR RUIA	Resolution Projection	, v	98.K.R.Ja
Rangokas Doradles	profession appoints	70mga_ca@ rollful 98 480 25125	s. Neph

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghmandan Ras Gr. Bhupesh	Sv-Mdr Advocate	9966622805	

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Heard Sanjay Kumar Ruia, Learned Resolution Professional and Shri D. Rangarao, Learned Professional Representative and Ms. Mano Ranjani, Learned Counsel for the Petitioner and Shri Raghunandan Rao, Learned Senior Counsel for the Respondent.

The Learned Senior Counsel made preliminary objection on the issue as well as section 11 of IBC under which the petitioner has filed the case. Therefore, he sought time of two weeks to file his counter. At the request of both the counsels, post the case on 19.03.2018.

Member (J)